		Filing unde	r clause (d) of sub-regu	lation (5) of regulation 31	of the IBBI (Liquidation F	Process) Regulations, 2	2016		
Name of the Corporate Debtor: NAGAUR WATERSUPPLY COMPANY PRIVATE LIMITED Date of Commencement of Liquidation: 16-10-2023; List of Stakeholders as on Date: 30-12-2023; Name of IP: Rajendra Sanghi; Process Number: 1; Last 5 digitof registration number: 13011									
Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexu
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	2	1913662371	2	1913662371				Annexure 3
4	Unsecured financial creditors	2	133410668	2				133410668	Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	6	3019865	6				3019865	Annexure 6
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	840233582	2		820329600		19903982	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		12	2890326486	12	1913662371	820329600	0	156334515	